GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO. 2888

ANSWERED ON 17.12.2025

SOLAR BASED AGRICULTURAL PUMPS

†2888. SHRI NEERAJ MAURYA

WILL THE MINISTER OF NEW AND RENEWABLE ENERGY BE PLEASED TO STATE:

- (a) whether special targets have been set for promoting solar energy based agriculture pumps, solar plants and distributed energy infrastructure under the Pradhan Mantri-Krishi Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) in Uttar Pradesh, especially in Aonla Lok Sabha Constituency;
- (b) if so, the details of number of sanctioned and ongoing projects, installed capacity, number of farmers benefited and potential energy production in these areas;
- (c) whether the Government has taken steps like solar conversion of agricultural pumps, grid-connected solar plants and improvement in procurement rates to increase agricultural income in the said Constituency; and
- (d) the provisions for coordination with the State Government and DISCOM, financial assistance and future action plan for effective implementation of PM-KUSUM?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

- (a) to (c) The PM KUSUM Scheme is a demand-driven scheme, and capacities are allocated based on the demand raised by the state and milestones achieved. The Scheme has three following components:
- (i.) Component 'A': Setting up of 10,000 MW of Decentralized Ground/ Stilt Mounted Grid Connected Solar or other Renewable Energy based Power Plants by the farmers on their land;
- (ii) Component 'B': Installation of 14 lakh standalone off-grid solar agriculture pumps; and
- (iii) Component 'C': Solarization of 35 lakh existing grid-connected agriculture pumps including Feeder Level Solarization (FLS).

State Implementing Agencies (SIA) are empowered for beneficiary selection and further implementation of the scheme at district level. The Ministry does not allocate special targets for the constituency/districts under this scheme. As per the demand raised by the State of Uttar Pradesh, the Ministry has allocated the following quantities to the state and the progress reported by the states as on 30.11.2025 is as follows:

•	Sanctioned	Installed /
		Solarized
Component A	1	1
(MW)		
Component B	1,07,266	66,558
(number of pumps)		
Component C	3,82,000	5,858
(number of pumps)		

Part of Bareilly and Budaun districts constitutes Aonla Lok Sabha Constituency and as per the information furnished by SIAs of Uttar Pradesh, 2218 solar pumps have been installed under Component B and 345 grid connected pumps have been solarized under Component C of the scheme, in these districts. The farmers can also lease their land for installation of solar power plants to generate revenue.

- (d) For ensuring effective implementation and coordination with the states, the Ministry conducts periodic review and handholding meetings with the implementing states/ SIAs. Ministry carries out several review meetings, capacity building workshops and public awareness programs throughout the country, latest of which are:
 - Regional Workshops on RE during January 2025 (One in Mumbai, Other in Jaipur)
 - Bankers Conclave 2025 during February 2025 in Mumbai
 - Regional Workshops on RE during June 2025 (Vizag)
 - Review meeting with States by Hon'ble Minister during September 2025 (Delhi)
 - Capacity Building workshops in Seva Parv (17th Sept 2nd Oct 2025)
 - Regional Workshops for NER region during October 2025 (Guwahati)

The details of financial assistance provided under the scheme is placed at Annexure-I.

Annexure-I referred to in reply to part (d) of Lok Sabha Unstarred Question No. 2888 for 17.12.2025

Details of Eligible Financial Assistance under PM- KUSUM Scheme

Components	Financial Assistance available	
Component A	Procurement Based Incentive (PBI) is provided to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for five years. There is no CFA under this Component.	
Component B Component C (Individual Pump Solarisation)	 CFA of 30% of the benchmark cost issued by MNRE or the prices of the systems discovered in the tender, whichever is lower is provided. However, in North Eastern States including Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost issued by MNRE or the prices of the systems discovered in the tender, whichever is lower, is provided. In addition, the respective state/UT has to provide at least 30% financial support. Balance cost is to be contributed by beneficiary. Component B and Component C (IPS) of PM KUSUM scheme can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer. 	
Component C (Feeder Level Solarisation)	For agriculture feeder solarization, CFA of Rs 1.05 Crore per MW (1.75 Cr. per MW for NER/ Hilly/ Islands) is provided. There is no mandatory requirement of financial support from participating State/UT. The feeder solarisation can be implemented in CAPEX or RESCO mode.	